

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 09  
CP No. 129(ND)/2012  
TA No. 15/2018  
Under Section 397/398 of  
Companies Act, 1956**

**In the matter of:**

**Girdhar Saboo & Anr.**

**...Petitioners**

**Versus**

**Sunstone Engg. Industries Pvt. Ltd.**

**...Respondent**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 11.07.2024.

Therefore, the matter is reposted to 12.08.2024.

  
**(Prabhu Dayal Sewda)  
Court Officer**

July 11, 2024